

DIRECTORATE GENERAL OF FOREIGN TRADE DES-VI (FOOD & MISC)

Minutes of the meeting No. 16/15 of NC-VI held on 11.12.2014

Meeting No. 16/15 for the licensing year 2014-15 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 11.12.2014 under the Chairmanship of Sh. S.K.Samal. Jt. DGFT. Following members were present in the meeting.

S.N	Name of the Officer	Designation	Department
1.	Sh. J.P. Maurya	Dy. I.A.	MFPI
2.	Sh. S.K.Pandey	Asst. Director	MSME
Officers in attendance			
2	Sh. Yoginder Singh	DDG	DGFT
3	Sh. S.K. Panigrahi	E.O.	DGFT

Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012.

1	635 Case No.:10/10/85-ALC3/2013	Party Name:NTL LEMNIS INDIA PRIVATE LIMITED	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00068/AM14/	File RLA :05/24/040/00104/AM14/	File Lic.No/Date:0510359125 08.07.2013	Deferred
	It was decided to remind the firm to furnish the requisite information as called for by Department of Electronics vide their letter no 17 (6) /2013 –IPHW dated 23.9.2014 followed by this office e mail reminder dated 11.11.2014.The case was deferred and to be placed before the committee meeting to be held on 15.1.2015			

2	636 Case No.:2/21/85-ALC3/2013	Party Name:CREATIVE GARMENTS PVT. LTD.,	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00133/AM14/	File RLA :03/94/040/00709/AM14/	File Lic.No/Date:0310761849 13.12.2013	Deferred
	It was decided to remind MSME (Hosiery) to expedite their comments The case was deferred and to be placed before the committee meeting to be held on 15.1.2015			

11/12/14

योगेश सिंह/YOGINDER SINGH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
कमिश्नर विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

637	Case No.:1/21/85-ALC3/2013	Party Name:ELITE GREEN PVT. LTD.	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
3	HQ :01/85/050/00132/AM14/	File RLA :08/24/040/00323/AM14/	File Lic.No/Date:0810125777 18.10.2013	Deferred
It was noted that information called from the firm vide this office letter dated 28.10.2014 is awaited. It was decided to remind the firm to furnish their reply. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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638	Case No.:4/10/85-ALC3/2014	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
4	HQ :01/85/050/00082/AM15/	File RLA :09/24/040/00114/AM15/	File Lic.No/Date:0910060434 12.06.2014	Deferred
It was decided to remind RA Hyderabad to furnish hard copy of the application at the earliest. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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639	Case No.:8/26/85-ALC3/2013	Party Name:STERLING AGRO INDUSTRIES LTD.	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
5	HQ :01/85/050/00169/AM14/	File RLA :05/24/040/00354/AM14/	File Lic.No/Date:0510378167 04.02.2014	Deferred
It was decided to remind the firm to furnish the requisite information. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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640	Case No.:1/15/85-ALC3/2014	Party Name:THE NATIONAL INDUSTRIAL CORPORATION LTD	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
6	HQ :01/85/050/00106/AM15/	File RLA :05/24/040/00278/AM15/	File Lic.No/Date:0510391391 26.09.2014	Deferred
It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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641	Case No.:30/7/85-ALC3/2014	Party Name:RK AGRI BIZ LLP	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
7	HQ :01/85/050/00066/AM15/	File RLA :21/24/040/00001/AM15/	File Lic.No/Date:2110001118 06.06.2014	Deferred
It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

SH

कृष्ण कुमार सिंह
 Dy. Director General of Foreign Trade
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8	642 Case No.:19/7/85-ALC3/2014	Party Name:FOODS AND INNS LIMITED	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00055/AM15/	File RLA :03/94/040/00047/AM15/	File Lic.No/Date:0310779667 28.04.2014	Deferred
It was decided to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

9	643 Case No.:3/9/85-ALC3/2014	Party Name:FIELD FRESH FOODS PRIVATE LIMITED	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00069/AM15/	File RLA :05/23/040/00131/AM15/	File Lic.No/Date:0510389025 24.06.2014	Deferred
It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

10	644 Case No.:4/24/85-ALC3/2013	Party Name:M.B.SUGARS AND PHARMACEUTICALS LTD	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00150/AM14/	File RLA :03/95/040/00776/AM14/	File Lic.No/Date:0310765255 09.01.2014	Deferred
It was noted that information called for from the firm vide this office e mail dated 28.10.2014 not received. It was decided to remind the firm to furnish the requisite information. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

11	645 Case No.:8/15/85-ALC3/2014	Party Name:UNILEVER INDIA EXPORTS LIMITED	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00113/AM15/	File RLA :03/95/040/00410/AM15/	File Lic.No/Date:0310789163 15.09.2014	Deferred
It was decided to remind Tea Board to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

12	646 Case No.:11/7/85-ALC3/2014	Party Name:CHHAJED FOODS PRIVATE LIMITED,	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00047/AM15/	File RLA :08/24/040/00052/AM15/	File Lic.No/Date:0810131141 07.05.2014	Deferred
It was decided to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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 New Delhi

13	647 Case No.:3/12/85-ALC3/2014	Party Name:M. R. AGRO INDUSTRIES	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00092/AM15/	File RLA :08/24/040/00195/AM15/	File Lic.No/Date:0810133127 26.08.2014	Deferred
It was decided to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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4	648 Case No.:8/12/85-ALC3/2014	Party Name:ACG ASSOCIATED PVT. LIMITED	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00097/AM15/	File RLA :03/94/040/00224/AM15/	File Lic.No/Date:0310785566 18.06.2014	Deferred
It was decided to remind RA, Mumbai to furnish hard copy of the application at the earliest. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

SB

15	649 Case No.:9/7/85-ALC3/2014	Party Name:PAHAL FOODS PVT LTD.	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00045/AM15/	File RLA :09/24/040/00646/AM14/	File Lic.No/Date:0910059870 25.04.2014	Deferred
It was decided to remind RA Hyderabad to furnish report called for vide this office letter dated 14.11.2014 .The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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16	650 Case No.:8/3/85-ALC3/2014	Party Name:CHIPITA INDIA PRIVATE LIMITED	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00025/AM15/	File RLA :03/94/040/01035/AM14/	File Lic.No/Date:0310775540 24.03.2014	Deferred
It was noted that information called for from the firm by MFPI vide their letter dated 12.9.2014 followed by this office e mail reminder dated 20.10.2014 is awaited. It was decided to remind the firm to furnish the requisite information at the earliest. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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17	651 Case No.:5/14/85-ALC3/2013	Party Name:P.S.S. KRISHNAMURTHI EXPORTS PRIVATE LIMITED	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00089/AM14/	File RLA :35/24/040/00016/AM14/	File Lic.No/Date:3510041815 08.08.2013	Deferred
It was decided to remind Department of Animal Husbandry Dairy & Fisheries. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015.				

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 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

W.H.

SB

18	652 Case No.:20/7/85-ALC3/2014	Party Name:M.B.SUGARS AND PHARMACEUTICALS LTD	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00056/AM15/	File RLA :03/95/040/01046/AM14/	File Lic.No/Date:0310779003 22.04.2014	Deferred
It was decided to remind the firm to furnish the requisite information called for vide this office e mail dated 12.11.2014. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015.				

19	653 Case No.:2/7/85-ALC3/2014	Party Name:NATURAL & ESSENTIAL OILS PVT.LTD.,	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00038/AM15/	File RLA :07/24/040/00029/AM15/	File Lic.No/Date:0710104764 04.06.2014	Deferred
It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

20	654 Case No.:1/7/85-ALC3/2014	Party Name:WRIGLEY INDIA PVT LTD.,	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00037/AM15/	File RLA :07/24/040/00018/AM15/	File Lic.No/Date:0710104073 13.05.2014	Deferred
It was decided to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

21	655 Case No.:6/9/85-ALC3/2014	Party Name:APEEJAY TEA LIMITED,	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00072/AM15/	File RLA :02/24/040/00035/AM15/	File Lic.No/Date:0210204151 20.06.2014	Deferred
It was decided to remind Tea Board to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

22	656 Case No.:1/9/85-ALC3/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
	HQ :01/85/050/00067/AM15/	File RLA :09/24/040/00049/AM15/	File Lic.No/Date:0910059919 28.04.2014	Deferred
It was noted that despite two letter issued to RA Hyderabad on 8.9.2014 and 14.11.2014 hard copy of the application not received. It was decided again remind RA to furnish the hard copy of application at the earliest. It was also decided to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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Udyog Bhawan, New Delhi

657	Case No.:27/7/85-ALC3/2014	Party Name:SONIC BIOCHEM EXTRACTIONS LTD.,	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
23	HQ File :01/85/050/00063/AM15/	RLA File :56/24/040/00012/AM15/	Lic.No/Date:5610004284 06.06.2014	Deferred
It was decided to remind MFPI to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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658	Case No.:9/24/85-ALC3/2013	Party Name:SIGNATURE INTERNATIONAL FOODS INDIA PVT. LTD.	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
24	HQ File :01/85/050/00155/AM14/	RLA File :31/83/040/00186/AM14/	Lic.No/Date:3110061817 02.01.2014	Deferred
It was noted that despite three reminders issued to MSME (Food) comments awaited. It was decided again remind MSME (Food) to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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659	Case No.:4/12/85-ALC3/2014	Party Name:JAYANITA EXPORTS PVT. LTD.	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
25	HQ File :01/85/050/00093/AM15/	RLA File :05/23/040/00224/AM15/	Lic.No/Date:0510390774 27.08.2014	
It was decided to remind MSME (Food) to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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660	Case No.:4/14/85-ALC3/2013	Party Name:SYMEGA SAVOURY TECHNOLOGY LIMITED	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
26	HQ File :01/85/050/00088/AM14/	RLA File :10/24/040/00032/AM14/	Lic.No/Date:1010054362 08.08.2013	Deferred
It was noted that specification of import and export item called for from the firm vide e mail dated 28.10.2014 awaited. It was decided to remind the firm to furnish the said information. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

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661	Case No.:4/17/85-ALC3/2013	Party Name:APIS INDIA LIMITED	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
27	HQ File :01/85/050/00107/AM14/	RLA File :05/23/040/00259/AM14/	Lic.No/Date:0510366709 25.09.2013	Deferred
It was noted that despite four reminders issued to MSME (Food) comments not received so far. It was decided to issue D.O reminder from Chairman to Joint Development Commissioner MSME (Food) to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

श्री श्री/योगेंद्र सिंह
 Dy. Director General of Foreign Trade
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662 Case No.:3/7/85-ALC3/2014	Party Name:OSTERN PRIVATE LTD.	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
28 HQ :01/85/050/00039/AM15/	File RLA :02/24/040/00028/AM15/	File Lic.No/Date:0210203394 21.05.2014	Deferred
It was noted that information called for by MSME (Mechanical division) vide their letter dated 28.7.2014 followed by this office e mail reminder dated 12.8.2014 and 21.10.2014 has not been received so far. It was decided to issue final reminder to the firm to furnish the requisite information, failing which the case will be rejected. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015			

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663 Case No.:14/7/85-ALC3/2014	Party Name:SUPERHOUSE LTD.,	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
29 HQ :01/85/050/00050/AM15/	File RLA :06/24/040/00011/AM15/	File Lic.No/Date:0610037688 02.06.2014	Deferred
It was decided to remind office of Textile Commissioner to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015			

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664 Case No.:5/21/85-ALC3/2013	Party Name:SUPERHOUSE LTD.,	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
30 HQ :01/85/050/00136/AM14/	File RLA :06/24/040/00028/AM14/	File Lic.No/Date:0610035153 29.11.2013	Deferred
It was decided to remind office of Textile Commissioner to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015			

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योगेन्द्र सिंह/YOGINDER SINGH
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665 Case No.:2/9/85-ALC3/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:																
HQ :01/85/050/00068/AM15/	File RLA :09/24/040/00601/AM14/	File Lic.No/Date:0910059496 04.03.2014	Approved																
The case was discussed in the meeting and it was observed that firm has asked for Nil wastage whereas C&PC vide their recommendation U.O.No. 14010/64/2013/Ch II dated 11.11.2014 has recommended around 13 % wastage. Moreover,MFPI representative opined that usage of citric Acid is not required in this manufacturing process because of the input caustic soda, being used which is a strong base. 31 Accordingly it was decided to fix ad-hoc norms as under :- <table border="1"> <thead> <tr> <th>Export Item</th><th>Qty.</th><th>Import Item</th><th>Qty.</th></tr> </thead> <tbody> <tr> <td>Starcat (containing 3 chloro - 2-Hydroxypropyltrimethyl Ammonium chloride or Quat 188)</td><td>1 .00 kg</td><td>1. 3 chloro - 2-Hydroxypropyltrimethyl Ammonium chloride or Quat 188</td><td>0.227 kg</td></tr> <tr> <td></td><td></td><td>2. Sodium Hydroxide (NaOH)</td><td>0.049 kg</td></tr> <tr> <td></td><td></td><td>3. Gaur gum</td><td>0.698 kg</td></tr> </tbody> </table> RA may take consequential action as per policy / procedure.				Export Item	Qty.	Import Item	Qty.	Starcat (containing 3 chloro - 2-Hydroxypropyltrimethyl Ammonium chloride or Quat 188)	1 .00 kg	1. 3 chloro - 2-Hydroxypropyltrimethyl Ammonium chloride or Quat 188	0.227 kg			2. Sodium Hydroxide (NaOH)	0.049 kg			3. Gaur gum	0.698 kg
Export Item	Qty.	Import Item	Qty.																
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		3. Gaur gum	0.698 kg																

666 Case No.:3/26/85-ALC3/2013	Party Name:M.B.SUGARS AND PHARMACEUTICALS LTD	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
HQ :01/85/050/00164/AM14/	File RLA :03/95/040/00807/AM14/	File Lic.No/Date:0310771062 19.02.2014	Deferred
It was decided to remind the firm to furnish the information called for vide this office e mail dated 28.10.2014. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015			

667 Case No.:29/7/85-ALC3/2014	Party Name:RAJDHANI CRAFTS INDUSTRIES PVT.LTD.	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
HQ :01/85/050/00065/AM15/	File RLA :13/24/040/00001/AM15/	File Lic.No/Date:1310046667 08.04.2014	Deferred
It was noted that despite two reminders issued no information received from the firm. It was decided to issue final reminder to the firm to furnish the requisite information, failing which the case will be rejected. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015			

योगेन्द्र सिंह/YOGINDER SINGH
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34	668 Case ALC3/2014	No.:6/10/85-	Party Name:SWAROOP ENTERPRISES	Meet ALC3/2014 11.12.2014	No/Date:16/85-	Status:
	HQ :01/85/050/00084/AM15/	File	RLA :07/24/040/00116/AM15/	File	Lic.No/Date:0710105604 09.07.2014	Deferred
It was decided to remind MSME (G & C) to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015						

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35	669 Case ALC3/2014	No.:4/1/85-	Party Name:R.H.INTERNATIONAL	Meet ALC3/2014 11.12.2014	No/Date:16/85-	Status:
	HQ :01/85/050/00003/AM15/	File	RLA :29/24/040/00012/AM14/	File	Lic.No/Date:2910024349 10.03.2014	Deferred
It was decided to issue final reminder to the firm to furnish the requisite information as called for by MSME (Mechanical division) vide their letter dated 7.5.2014 followed by this office e mail dated 28.10.2014. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015						

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36	670		Party Name:JINDAL AGRO PROCESSING (P) LTD	Meet ALC3/2014 11.12.2014	No/Date:16/85-	Status:
	HQ File :01/85/050/192/AM10		RLA File :34/24/40/163/AM10		Lic.No/Date:3410025976 23.12.2009	Deferred
Correction in ad hoc norms						
It was decided to remind MFPI to furnish their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015						

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37	671		Party Name:CHOICE TRADING CORPORATION PVT. LTD	Meet ALC3/2014 11.12.2014	No/Date:16/85-	Status:
	HQ File :01/85/207/AM12		RLA File :10/24/40/068/AM12		Lic.No/Date:1010048043 03.02.2012	Deferred
It was decided to remind MFPI to furnish their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015						

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यशवंत सिंह/YOGENDER SINGH
उप महा निदेशक विदेश व्यापार
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Udyog Bhawan, New Delhi

676	Case No.:9/9/85-ALC3/2014	Party Name:NOBEL HYGIENE LTD.	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
42	HQ :01/85/050/00075/AM15/	File RLA :03/95/040/00283/AM15/	File Lic.No/Date:0310786536 08.07.2014	Deferred
It was decided to remind Department of Pharmaceuticals to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

677	Case No.:1/16/85-ALC3/2014	Party Name:A.V.THOMAS & CO. LTD	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
43	HQ :01/85/050/00120/AM15/	File RLA :10/24/040/00029/AM15/	File Lic.No/Date:1010058562 01.07.2014	Deferred
It was decided to remind Department of Pharmaceuticals to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

678	Case No.:2/12/85-ALC3/2014	Party Name:A.V.THOMAS & CO. LTD	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
44	HQ :01/85/050/00091/AM15/	File RLA :10/24/040/00052/AM15/	File Lic.No/Date:1010058765 27.08.2014	Deferred
It was decided to remind Department of Pharmaceuticals to expedite their comments. The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

679	Case No.:7/2/85-ALC3/2014	Party Name:AL KABEER EXPORTS PVT. LTD	Meet No/Date:16/85- ALC3/2014 11.12.2014	Status:
45	HQ :01/85/050/00011/AM15/	File RLA :03/94/040/00996/AM14/	File Lic.No/Date:0310770163 11.02.2014	Deferred
Committee decided to ask the firm to furnish following information :- 1.Feta cheese content in export product 2.Whether feta cheese and Danish white cheese are one and the same ? The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

योगेंद्र सिंह/YOGINDER SINGH
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

680	Case No.:8/2/85-ALC3/2014	Party Name:AL KABEER EXPORTS PVT. LTD	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
46	HQ :01/85/050/00012/AM15/	File RLA :03/94/040/00977/AM14/	File Lic.No/Date:0310770235 11.02.2014	Deferred
Committee decided to ask the firm to furnish following information :- 1.Feta cheese content in export product 2.Whether Feta cheese and Danish white cheese are one and the same ? The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

681	Case No.:4/16/85-ALC3/2013	Party Name:MORDE FOODS PVT.LTD.	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
47	HQ :01/85/050/00103/AM14/	File RLA :03/95/040/00396/AM14/	File Lic.No/Date:0310745593 16.08.2013	Deferred
It was decided to remind the firm to furnish the information called for vide e mail dated 12.11.2014 and hard copy of letter dated 14.11.2014 . The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

682	Case No.:2/3/85-ALC3/2013	Party Name:MORDE FOODS PVT.LTD.	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
48	HQ :01/85/050/00002/AM14/	File RLA :03/95/040/00823/AM13/	File Lic.No/Date:0310721931 24.01.2013	Deferred
It was decided to remind the firm to furnish the information called for vide e mail dated 12.11.2014 and hard copy of letter dated 14.11.2014 . The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

683	Case No.:12/26/85-ALC3/2013	Party Name:MORDE FOODS PVT.LTD.	Meet No/Date:16/85-ALC3/2014 11.12.2014	Status:
49	HQ :01/85/050/00173/AM14/	File RLA :03/95/040/00868/AM14/	File Lic.No/Date:0310768422 29.01.2014	Deferred
It was decided to remind the firm to furnish the information called for vide e mail dated 12.11.2014 and hard copy of letter dated 14.11.2014 . The case was deferred and to be placed before the committee meeting to be held on 15.1.2015				

योगेश सिंह/YOGINDER SINGH
 Dy. Director General of Foreign Trade
 101/14 व्यापार महानिदेशालय
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